## CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

OA No. 281/1999

New Delhi this the 06th day of May, 2010

## HON'BLE DR. RAMESH CHANDRA PANDA, MEMBER (A) HON'BLE DR. DHARAM PAUL SHARMA, MEMBER (J)

Shri Ram Chand, S/o Shri Ram Balak, Ex. Casual Labour, Northern Railway, Under Permanent Way Inspector, Jhakhal R/o 132, Kailash Nagar, New Delhi

-Applicant (By Advocate : Ms. Meenu Mainee for Shri B.S. Mainee)

-VERSUS-

Union of India: Through

- The General Manager, Northern Railway, Baroda House, New Delhi
- 2. The Divisional Railway Manager, Northern Railway, New Delhi
- 3. The Permanent Way Inspector, Northern Railway, Jhakhal

-Respondents

(None present)

## ORDER (ORAL)

## Dr. RAMESH CHANDRA PANDA, MEMBER (A):

Counsel for the applicant seeks to withdraw the Application keeping in view that this matter has already been settled and seeks also that if any cause of action still survive, the applicant would come in other proceedings.

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- 2. We, therefore, permit the counsel to withdraw the OA with liberty to take up the surviving issues if any in appropriate proceedings.
- 3. With the above, OA is disposed of.

(Dr.DHARAM PAUL SHARMA) (Dr. RAMESH CHANDRA PANDA)
Member (J)
Member (A)

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